### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO.450 TO BE ANSWERED ON 03.02.2021

#### **ACQUISITION OF FARMERS LAND**

#### †450. DR. VIRENDRA KUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the farmers land was acquired by the Railways at the time of construction of railway lines across the country and if so, the details thereof, Statewise;
- (b) whether the farmers land was also acquired under Lalitpur-Khajuraho Division Project for the construction of Lalitpur-Singrauli railway line;
- (c) if so, the details of the number of families of land owning farmers of Madhya Pradesh who have been provided jobs and compensation so far for the construction of Lalitpur-Singrauli railway line by West Central Railway in lieu of the land acquired;
- (d) the complete details of pending number of cases for providing employment and compensation by West Central Railway Bhopal; and
- (e) the time by which the aforementioned people would be provided jobs and compensation by the Railways and the details thereof?

#### **ANSWER**

## MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.450 BY DR. VIRENDRA KUMAR TO BE ANSWERED IN LOK SABHA ON 03.02.2021 REGARDING ACQUISITION OF FARMERS LAND.

- (a): Yes, Sir. For Railway Infrastructure projects such as construction of New Lines, Gauge Conversion and Multi tracking works, acquisition of private land including farmers land is done by the Railways through concerned State Governments. The process of land acquisition for Railway projects is continuous and there is no centralized compendium of the details of the amount of land including farmers land acquired by the Railways at the time of construction of railway lines across the country.
- (b): Yes, Sir. Private land including farmers land was also acquired for the Lalitpur- Khajuraho section for construction of Lalitpur- Sangrauli Railway line.
- (c): 169 number of families of land-owning farmers of Madhya Pradesh in Lalitpur- Khajuraho section have been provided jobs by West Central Railway. Compensation for land acquired has been deposited with the concerned District Collectors of the State Governments and the payment of Land Award to individual land looser is made by concerned Revenue Authority.
- (d): 103 number of cases are pending for employment for Lalitpur-Khajuraho new line section. As per extant rules and guidelines, land acquisition is done by Revenue Authorities of State Government and compensation for land acquired by the Railways is deposited with concerned District Collectors. The Railways have deposited the land award with the State Government.

(e): Jobs are provided to eligible land losers on receipt of their applications and completion of modalities that includes screening of candidates and verification of their documents. Timeframe for providing jobs depends on completion of modalities by the eligible land losers.

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